

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Ins.) No. 864 of 2020

IN THE MATTER OF:

Bhaskar Biswas **....Appellant**
Suspended Director of Oxford Facilities Management

Vs.

Avaani Oxford Owners' Association and Ors. **....Respondents**

Present:

For Appellant: **Ms. Soumya Dutta, Mr. Aniruddha Mitra,
Mr. Mainak Bose and Mr. Dhillon Sengupta,
Advocates.**

For Respondents: **Mr. Joy Saha, Sr. Advocate with Mr. Avishek
Guha, Mr. Shashwat Anand, Mr. Arik Banerjee,
Mr. Gaurav Sarkar and Ms. Adya Singh, Advocates
for R-1.**

**Mr. Arun Kumar Gupta and Mr. Sneh Maheswari,
Advocates for R-2 & 3.**

O R D E R
(Virtual Mode)

24.03.2021: The arguing Counsel Mr. Jishnu Saha is stated to be not available.

List the Appeal as 'part heard' for further 'hearing' on **16th April, 2021.**

[Justice A.I.S. Cheema]
Member (Judicial)

[V. P. Singh]
Member (Technical)

sa/md